

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT 11.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA/IBC/1394/2024**

**PETITION NUMBER : CP(IB)/760(CHE)/2019**

**NAME OF THE APPLICANT : J Karthiga (Liquidator)  
M/s. Sri Vishnu Annamalaaiyar Paper Mills Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 44(2) of IBBI of Reg 2016**  
-----

**ORDER**

Ld. Counsel Mr. Jerin Asher Sojan for the Applicant.

This is an Application seeking extension of liquidation period by 1 month along with exclusion for 2 months. The Applicant explains that he needs 2 months time to complete the liquidation and sought extension upto 31.08.2024. **The reasons for extension is given at para 17 of the Application which is reproduced below:**

*"17. The Liquidator stated that, in these circumstances, the extended liquidation period ends on 18<sup>th</sup> May 2024. The Liquidator said that she has to seek extension of liquidation period as there is a pending activity of registration of sold immovable property of 50 acres and a dissolution application could be filed only after completion of said registration of said property."*

In view of the above extension of liquidation period is allowed up to 31.08.2024.

**IA/IBC/1394/2024 is allowed and is disposed off.**

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk